

The Minister of Home Affairs (Shri G. B. Pant): (a) and (b). A statement showing the position as on 8th August, 1960, is laid on the Table. [See Appendix III, annexure No. 25].

(c) and (d). Preparatory measures for the use of Hindi, in addition to English, are in progress. It may be possible to bring out the remaining reports etc. in Hindi also when these measures become more effective.

History of Freedom Movement

1693. { **Shri S. C. Samanta:**
Shri Subodh Hansda:

Will the Minister of **Scientific Research and Cultural Affairs** be pleased to refer to the reply given to Unstarred Question No. 575 on the 11th August, 1960 and state:

(a) whether pictures and facsimile of important manuscripts will find place in the volume; and

(b) how it is going to be priced?

The Minister of Scientific Research and Cultural Affairs (Shri Humayun Kabir): (a) No, Sir.

(b) The price has not yet been determined, but it will be kept as low as possible after taking into account cost of production and distribution.

Government Employees of Himachal Pradesh

1694. { **Shri S. N. Ramaul:**
Shri Bhakt Darshan:
Shri Nek Ram Negi:

Will the Minister of **Home Affairs** be pleased to state:

(a) whether it is a fact that the Government employees in Himachal Pradesh other than those serving in the Secretariat have not so far been given the benefit of two advance increments and also to count half the dearness in their pay like their counterparts in the Punjab; and

(b) if the reply to part (a) above be in the affirmative, what steps the

Central Government propose to take to make amends for the loss they are suffering on this account?

The Minister of Home Affairs (Shri G. B. Pant): (a) and (b). The employees of the Punjab Government drawing pay in the range of Rs. 100 to Rs. 400 per mensem are granted a temporary allowance equal to two increments subject to a minimum of Rs. 6 and a maximum of Rs. 25 where the pay is Rs. 250 p.m. or less, and equal to one increment subject to a maximum of Rs. 25 where the pay exceeds Rs. 250 p.m. The allowance is subject to marginal adjustment on pays up to Rs. 425 per mensem. A proposal to grant a similar concession to the Himachal Pradesh employees who do not draw pay in the Central scales and the question as to how much of the dearness allowance drawn by them should be treated as pay, are under consideration in the light of the recommendations of the Pay Commission.

दिल्ली के स्कूलों में छात्रों की अनुपस्थिति

१६९५. श्री भक्त दर्शन : क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि कुछ समय पूर्व इस बात का पता लगाने के लिये सर्वेक्षण किया गया था कि दिल्ली के स्कूलों में कितने छात्र अनुपस्थित रहते हैं ; उस के क्या कारण हैं और अनुपस्थिति को रोकने और स्थिति में सुधार रकरने के लिये क्या उपाय किये जायें ।

(ख) यदि हां, तो क्या इन विषयों पर प्रकाश डालने वाला एक विवरण पटल पर रखा जायेगा; और

(ग) स्थिति में सुधार के लिये कौन से विशेष कदम उठाये जा रहे हैं ।

शिक्षा मंत्री (डा० का० ला० श्रीमाली) :

(क) जी, हां ।